

MEGHALAYA LEGISLATIVE ASSEMBLY
SECRETARIAT

CALENDAR FOR THE BUDGET SESSION, 2017.

Friday:-
3rd March, 2017.

GOVERNMENT BUSINESS

1. Address by the Governor under Article 176 of the Constitution of India.
2. The Speaker to announce the Report of the Business Advisory Committee.
3. The Speaker to announce the names of the Members nominated by him to the Panel of Chairmen.
4. Laying of Ordinances, Orders, Notifications, Reports, Rules and Regulations, etc.
5. Introduction of Government Bills.
6. Obituary References.

Saturday:-
4th March, 2017.

HOLIDAY

Sunday:-
5th March, 2017.

HOLIDAY

Monday:-
6th March, 2017.

GOVERNMENT BUSINESS

Debate on Governor's Address.

Tuesday:-
7th March, 2017.

PRIVATE MEMBERS BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

Wednesday:-
8th March, 2017.

GOVERNMENT BUSINESS

1. Debate on Governor's Address.
2. Reply of the Chief Minister's to the Debates on Governor Address.
3. Presentation of Supplementary Demands for Grants and Supplementary Appropriation for 2016-2017.

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Thursday:-
9th March, 2017.

PRIVATE MEMBERS BUSINESS

1. Bills, if any.
2. Resolutions.
3. Motions.

Friday:-
10th March, 2017.

GOVERNMENT BUSINESS

1. Voting on Supplementary Demand.
2. Introduction, Consideration and Passing of Meghalaya Appropriation (No. 1) Bill, 2017.
3. Presentation of Budget Estimates 2017-2018.

Saturday:-
11th March, 2017.

HOLIDAY

Sunday:-
12th March, 2017

HOLIDAY

Monday:-
13th March, 2017.

HOLIDAY

Tuesday:-
14th March, 2017.

PRIVATE MEMBERS BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

Wednesday:-
15th March, 2017.

GOVERNMENT BUSINESS

General discussion on the Budget.

Thursday:-
16th March, 2017.

PRIVATE MEMBERS BUSINESS

1. Bills, if any.
2. Resolutions.
3. Motions.

Friday:-
17th March, 2017.

GOVERNMENT BUSINESS

1. General discussion on the Budget.
2. Finance Minister's reply on the Budget Discussion.

Saturday:-
18th March, 2017.

HOLIDAY

Sunday:-
19th March, 2017.

HOLIDAY

Monday:-
20th March, 2017.

GOVERNMENT BUSINESS

Voting on Demands for Grants

Tuesday:-
21st March, 2017.

PRIVATE MEMBERS BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

Wednesday:-
22nd March, 2017.

GOVERNMENT BUSINESS

Voting on Demands for Grants

Thursday:-
23rd March, 2017.

GOVERNMENT BUSINESS

1. Voting on Demands for Grants
2. Introduction, Consideration and passing of the Meghalaya Appropriation (No. II) Bill, 2017.
3. Consideration and Passing of other Government Bills.
4. Prorogation/Adjournment Sine-die.

Shillong,
February 15th, 2017.

S/d Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly

MEMO No. LB.6/LA/2013/ 76(A),

Dated Shillong, the 15th February, 2017.

Copy forwarded for information to:-

1. The Private Secretaries to the Chief Minister and all Ministers of Meghalaya, Shillong.
2. All Members of the Meghalaya Legislative Assembly.
3. The Chief Secretary/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries/ Joint Secretaries to the Government of Meghalaya, Shillong.
4. The Chief Electoral Officer, Meghalaya, Shillong.
5. The Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
6. The Secretary to the Government of Meghalaya, Parliamentary Affairs Department, Shillong.
7. The Secretary General, Lok Sabha, Parliament House, New Delhi-110001.
8. The Secretary General, Rajya Sabha, Parliament House, New Delhi-110001.
9. The Secretary of all State Legislatures in India.
10. The Secretary to the Government of India, Ministry of Law and Justice, New Delhi- 110001.
11. The Deputy Secretary to the Government of India, Ministry of Home Affairs, New Delhi- 110001.
12. The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi- 110001.
13. The Under Secretary to the Government of India, Department of Parliamentary Affairs, Parliament House, New Delhi-110001.
14. The Accountant General, Meghalaya, Shillong.
15. The Director of information and Public Relations, Meghalaya, Shillong.
16. The Director General of Police (SB), Meghalaya, Shillong.
17. The Deputy Commissioner, East Khasi Hills District, Shillong.
18. The Superintendent of Police, East Khasi Hills, Shillong.
19. I.T. Cell, Meghalaya Legislative Assembly.
20. All Branches, Meghalaya Legislative Assembly.

*Shillong,
February 15th, 2017.*


**Commissioner & Secretary,
Meghalaya Legislative Assembly**
